## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/54/IB/2017

PETITION NUMBER : CP/515/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : C.V MADHUSUDHANAN

NAME OF THE RESPONDENT(S) : SUMMER INDIA TEXTILES MILLS PVT LTD & 1

UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. P. J. IRIGANTAIN
Course for Respondent

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2. S. Mchjula Deni, Adr For KSR XLO

For RP

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## ORDER

Counsels for both the parties are present. Counsel for Mr. Prabhakaran, Chief Financial Officer has filed an affidavit stating therein that the RP may appoint 10 guards to look after the property of the Corporate Debtor along with 10 guards appointed earlier by the Corporate Debtor. Put up for further hearing on 23.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)